

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 06-07-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|--|-------------------|--|--------------------------|
| <u>11:00 A.M - 12:00 P.M</u> | | | | |
| HEARING ON IA | | | | |
| 1 | EX 38/2012 (SUMMONS) | | NANJUNDAPPA Vs THE SPL LAND ACQUI | P. KRISHNAPPA EXPARTY |
| 2 | O.S. 328/2013 (SUMMONS) IA/1/2013 IA/2/2013 | | Nanjamma Vs Jayamma | BV N Sureshababu |
| 3 | M.A. 45/2020 (SUMMONS) IA/1/2020 IA/2/2020 | | RATHNAMMA Vs NARAYANAREDDY | N M MANJUNATH |
| 4 | O.S. 477/2019 (ARGUMENTS.) IA/1/2019 | | Jayamma Vs Narayanappa | A C S |
| 5 | O.S. 1450/2017 (ISSUES.) IA/1/2017 | | Hanumantharayappa C Vs Padma K | M G R |
| 6 | O.S. 1107/2018 (ISSUES.) IA/1/2018 | | Nagaraju Vs Radhamma | Laxmi Narayana V |
| 7 | O.S. 65/2019 (ISSUES.) IA/1/2019 | | Jayaram Vs Srinivasa | Rajagopala B |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 8 | O.S. 1154/2014 (EVIDENCE.) | 28-08-2020 | Canara Bank Vs Cheluvvaraj K | N S J |
| 9 | O.S. 1072/2015 (EVIDENCE.) IA/1/2015 | 28-08-2020 | Kavya Vs Krishnappa | B.C.SRIRAMA REDDY |
| 10 | O.S. 1144/2017 (EVIDENCE.) IA/1/2017 | 28-08-2020 | Chandrappa Vs Narayanappa | Rajanna B |
| 11 | Misc 57/2018 (EVIDENCE.) | 28-08-2020 | Nagaraju C R Vs Commissioner | H Nagaraja |
| CROSS EXAMINATION OF DW | | | | |
| 12 | O.S. 1421/2012 (EVIDENCE.) | 28-08-2020 | Mala.N Vs Kemparaja | H.D.LIngaraju |
| CROSS EXAMINATION OF PW | | | | |

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| 13 | EX 24/2010 (EVIDENCE.) IA/1/2012 | 28-08-2020 | MARAPPA Vs C MARIYAPPA | V.B.SHIVAKUMAR |
| 14 | O.S. 1397/2011 (EVIDENCE.) IA/1/2011 | 28-08-2020 | VENKATASWAMY Vs MUNEGOWDA | SOMARAJU |
| 15 | O.S. 975/2014 (EVIDENCE.) IA/1/2014 | 28-08-2020 | Sharadamma Vs Anjinappa | R N |
| 16 | O.S. 395/2015 (EVIDENCE.) | 28-08-2020 | Narayanawamy Vs Devaraj | K M |
| 17 | O.S. 1292/2017 (EVIDENCE.) IA/1/2017 | 28-08-2020 | Ashok Reddy N Vs Narayanawamy M K | Manjunath Reddy |
| DEFN EVIDENCE | | | | |
| 18 | O.S. 1674/2013 (EVIDENCE.) IA/1/2013 | 28-08-2020 | Irfana Sattar Vs Syed Asif | |
| PLNTF EVIDENCE | | | | |
| 19 | O.S. 1305/2012 (EVIDENCE.) IA/1/2012 | 28-08-2020 | Kadaramma Vs Obalaiah | C.RAVIKUMAR |
| 20 | O.S. 38/2013 (EVIDENCE.) IA/1/2013 | 29-08-2020 | Nagappa Vs Narasimhaiah | J.C.Kumar |
| 21 | O.S. 1636/2013 (EVIDENCE.) IA/1/2013 | 29-08-2020 | Channamma Vs Muniraju | Chandrappa P N |
| 22 | O.S. 331/2014 (EVIDENCE.) IA/1/2014 | 29-08-2020 | Janakamma G Vs Shantharaju H lalias Shantharaj H | H R R |
| 23 | O.S. 958/2014 (EVIDENCE.) IA/1/2014 | 29-08-2020 | Rameeza Vs Abdul Jabbar | M K R |
| 24 | O.S. 260/2015 (EVIDENCE.) IA/1/2015 | 29-08-2020 | Devappa Vs Narayana Reddy | N.M. STHISH |
| 25 | O.S. 335/2018 (EVIDENCE.) IA/1/2018 | 29-08-2020 | Venkatamma Vs Marappa | B E Shreedhar |
| 26 | O.S. 616/2018 (EVIDENCE.) IA/1/2018 | 29-08-2020 | Venkatamma Vs Munihanumaiah | C Rajanna |

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| 27 | Misc 86/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 | 29-08-2020 | Chandrashekar Vs Kum. Yashaswini C Rep by Lakshmikanthamma | M Krishne Gowda |
| 28 | O.S. 1738/2018 (EVIDENCE.) IA/1/2018 | 29-08-2020 | Girija Vs Yellamma | S Suresh Kumar |
| 29 | O.S. 575/2019 (EVIDENCE.) IA/1/2019 | 29-08-2020 | CHICKANNA Vs MUNIVENKATAPPA | Harsha |
| FUTHER CHIEF OF pw | | | | |
| 30 | O.S. 1329/2014 (EVIDENCE.) IA/1/2014 | 29-08-2020 | Ramakrishna Reddy K B Vs Byrappa C | A N Krishna |
| 31 | O.S. 193/2015 (EVIDENCE.) IA/1/2015 | 29-08-2020 | Vijayamma Vs Muniyappa | R.SHOBHA SHIVA RAMESH GOWDA |
| 32 | O.S. 1056/2018 (EVIDENCE.) IA/1/2018 | 29-08-2020 | Yashodha Vs Naganna K | D P Ashok |
| AWAIT SUMMON/NOTICE | | | | |
| 33 | O.S. 1437/2014 (SUMMONS) IA/1/2014 | 03-10-2020 | Akkayamma Vs Muniyappa | |
| 34 | O.S. 96/2019 (SUMMONS) | 03-10-2020 | Rangappa Vs Ramaprasad K S | V P B |
| 35 | M.C. 318/2019 (SUMMONS) | 03-10-2020 | Ashwini Surath Vs Rajgopal Surath | Omar Shariff |
| 36 | O.S. 1852/2019 (SUMMONS) IA/1/2019 | 03-10-2020 | Karthik Reddy B. Vs Bookka Poorna Chandrareddy | Y H |
| STEPS | | | | |
| 37 | O.S. 160/2012 (SUMMONS) | 03-10-2020 | SARASWATHI J Vs DEVID | RAMACHANDRA A H NAGARAJA |
| 38 | O.S. 777/2013 (SUMMONS) IA/1/2013 | 03-10-2020 | Fathima Vs Falcon E R R | G N Janardhana |
| 39 | O.S. 1482/2014 (SUMMONS) IA/1/2014 | 03-10-2020 | Kum. Aswini Vs Chakravarthy alias Chinnathambi | M Yadava Murthy |

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| 40 | O.S. 1683/2014 (SUMMONS) IA/1/2014 | 03-10-2020 | Basappa B Vs Munisiddappa | V R K |
| SUMMONS | | | | |
| 41 | O.S. 1190/2019 (SUMMONS) IA/1/2019 | 03-10-2020 | Shashikala S D Vs Devanna S | M Muniyappa |
| 42 | M.C. 6/2020 (APPEARANCE OF PARTY) | 03-10-2020 | Arun Cyril Vs NIL | Rajath H V |
| WRITTEN STATEMENT | | | | |
| 43 | O.S. 1162/2019 (SUMMONS) IA/1/2019 | 05-10-2020 | Ramesh M Vs Gopi M | V Vijaya Shekara Gowda |
| 44 | O.S. 75/2020 (SUMMONS) IA/1/2020 | 05-10-2020 | Madhu Nandhan Vs Ramesh | G Naveen Babu |
| 45 | M.C. 53/2020 (NOTICE) | 05-10-2020 | SHANTHI ALIAS SIDDAMMA Vs MANJUNATHA R | K N A |
| 46 | M.C. 93/2020 (NOTICE) | 05-10-2020 | Bhavikatte Chidanandappa Vs Parvathamma | K S Archana |
| 47 | O.S. 1790/2019 (HEARING) IA/1/2019 | 05-10-2020 | Nagesh Kumar Vs Chikkegowda | B S S |
| 48 | O.S. 568/2013 (A.D.R) IA/1/2013 | 05-10-2020 | Anjinamma Vs Poojappa | M N Devraju |

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|---|---|-------------------------|--|------------------------------|
| 11:00 A.M - 12:00 P.M | | | | |
| 1 | FDP 28/1999 (HEARING) | | P. MUNISWAMY REDDY Vs B. PILLAREDDY DEAD BY LRS. BABU REDDY | K.M.J VBS |
| 2 | FDP 34/2008 (HEARING) | | PHILOMINA DECEASED BY HER LRS Vs JAMES ALIAS YAGAPPA | Y.K.NARAYANASHARMA ABSENT |
| 3 | Misc 207/2018 (HEARING) IA/1/2018 | | MUTHAMMA Vs ANJINAPPA | Jagadeesh |
| 4 | O.S. 1416/2019 (HEARING) IA/1/2019 | | Anand B K Vs Krishnappa | Harish K A |
| 5 | O.S. 200/2020 (HEARING) IA/1/2020 IA/2/2020 | | Chandru V D Vs The Thasildar | B E Ravi Kumar |
| 6 | O.S. 600/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020 | | CHURCH OF SOUTH INDIA TRUST ASSOCIATION REPTD BY PRASANNA KUMAR SAMUEL AND REV J PAUL Vs CHRIST GRAMA SEVA SANGAHA REPTD BY PETER ISAAAC | B M ARUN |
| 12:00 P.M - 1:00 P.M | | | | |
| 7 | M.A. 46/2020 (HEARING) IA/1/2020 | | JANAKAMMA Vs BHADRESH N DESAI | Y N S R |
| ARGUMENTS | | | | |
| 8 | O.S. 1516/2013 (ARGUMENTS.) IA/1/2013 | | Papamma Vs Ramu P A alias Halu Ramanna | Guru Ganesh |
| ARGUMENTS BY ADV. PLFFS. | | | | |
| 9 | O.S. 683/2015 (ARGUMENTS.) IA/1/2015 | | Anjanappa Vs Krishnappa | MYLARAIHAH ASSOCIATES |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 10 | O.S. 1351/2009 (SUMMONS) IA/1/2009 IA/2/2009 | 23-09-2020 | A MUNIYAPPA Vs SHARFUNNISA | B.PAPEGOWDA |
| 11 | O.S. 30/2017 (SUMMONS) | 23-09-2020 | Sujathamma Vs Munithayamma | K G R |

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| 12 | FDP 4/2017 (SUMMONS) | 23-09-2020 | Munishamappa Vs Yelasappa, since deceased by his LRs., Venkateshappa | |
| 13 | Misc 19/2017 (SUMMONS) | 23-09-2020 | Jayamma Vs Nagesh K | H M M |
| 14 | O.S. 325/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Bheemanna Vs Muniyappa K | Mylaraiah |
| 15 | O.S. 333/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | GOPALAI AH Vs MAREGOWDA | K P B |
| 16 | O.S. 383/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Ramesha Vs Chinnaveerappa | Srinivasappa |
| 17 | O.S. 424/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Usha Sreekanthan Vs DR. Krishnaswamy P | Rajagopala |
| 18 | R.A. 28/2017 (SUMMONS) IA/1/2017 IA/2/2017 | 23-09-2020 | Umashankar R Vs Raju D C | K M Ravikumar |
| 19 | O.S. 511/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Gopal N Vs Venkatesh | A D |
| 20 | O.S. 520/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Shashirekha Vs Govindaraju | M Subramanya |
| 21 | O.S. 544/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | PUTTARAJU B Vs PRIYANKA | M N R |
| 22 | O.S. 703/2017 (SUMMONS) IA/1/2017 IA/2/2017 | 23-09-2020 | Mamatha K Vs Konda Reddy | N Sriram Reddy |
| 23 | O.S. 880/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Annappa Vs Muniswamappa | N Nagaraja |
| 24 | O.S. 883/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Roopadevi S Vs Anand S | |
| 25 | EX 25/2017 (SUMMONS) | 23-09-2020 | Ramesh Kumar K V Vs Kamamma N | |
| 26 | O.S. 986/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Parvathamma Vs Chennamma | V Thamma Reddy |

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| 27 | O.S. 996/2017 (SUMMONS) IA/1/2017 IA/2/2017 | 23-09-2020 | Mariyappa H K Vs Bhagyamma | L Mahesh |
| 28 | O.S. 1057/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Anjinamma Vs Narayanaswamy | N K Muniraju |
| 29 | ELEC.C 4/2017 (SUMMONS) | 23-09-2020 | Varalakshmi alias Varalakshamma Vs State Election Commissioner Nirvana Nilaya | |
| 30 | ELEC.C 5/2017 (SUMMONS) | 23-09-2020 | Vinod Kumar alias Vinod alias Vinod Kumar R Vs The Chief Secretary Government of Karnataka | |
| 31 | O.S. 1119/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Uthanellamma Vs Narayanamma | HAREESH M. |
| 32 | O.S. 1159/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Priyanka P Vs Puttaraju B | V N S |
| 33 | O.S. 1194/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Hanumakka Vs Marithimmaiah | H S Somnath |
| 34 | R.A. 59/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Somashekar B S Vs State of Karnataka Rep by its Chief Secretary Vidhana Soudha | |
| 35 | O.S. 1291/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Lakshamma Vs Rajamma | N Shiva Murthy |
| 36 | O.S. 1323/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Narayanappa S J Vs Prasad | M Y Lokesha |
| 37 | O.S. 1389/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Manjunath G K Vs Venkatesh T M | Rajesh |
| 38 | O.S. 1402/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Jayamma Vs Narayanappa | M Mohan Kumar |
| 39 | O.S. 1528/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Lakshamma Vs Pramilamma | Chandrashekar C |
| 40 | O.S. 1658/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Narayanaswamy D Vs Anbumeenal M | Ashwath T. |

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| 41 | O.S. 1687/2017 (SUMMONS) IA/1/2017 | 23-09-2020 | Joseph A Vs David | Kanikya Mery |
| 42 | O.S. 1728/2017 (SUMMONS) IA/1/2017 IA/2/2017 | 23-09-2020 | Babu S Vs Chikkabyrappa | |
| 43 | O.S. 1733/2017 (SUMMONS) | 23-09-2020 | Krishnamma Vs Muniyamma | |
| 44 | O.S. 1752/2017 (SUMMONS) | 23-09-2020 | Santhamma Vs Manjunatha Reddy B | |
| 45 | FDP 1/2018 (SUMMONS) | 23-09-2020 | Muniraju D Vs Padma | M R Muniraju |
| 46 | O.S. 42/2018 (SUMMONS) IA/1/2018 IA/2/2018 | 23-09-2020 | Doddakka Vs Ramaiah | Shankaregowda V N |
| 47 | M.C. 19/2018 (SUMMONS) | 23-09-2020 | Suresh Rao Vs Meena Bai | Chandrappa TC |
| 48 | O.S. 110/2018 (SUMMONS) IA/1/2018 | 23-09-2020 | Uday Shetty Vs Ganeshwar Rao | Hegde Prakash |
| 49 | O.S. 243/2018 (SUMMONS) IA/1/2018 | 23-09-2020 | Ramakrishnappa Vs Pandurangaiah | NAGAI AH |
| 50 | O.S. 577/2020 (SUMMONS) IA/1/2020 | 23-09-2020 | RATHNAMMA Vs RAMAKKA | PRASANNA KUMAR |
| 51 | O.S. 878/2010 (EVIDENCE.) IA/1/2010 | 23-09-2020 | A N KEMPANNA Vs CHIKKAMUNIYAPPA AND OTHER | NADIGER DSK D1 TO D5 |
| 52 | O.S. 641/2013 (EVIDENCE.) IA/1/2013 | 23-09-2020 | Nagarajachar Vs Basavaraju | S.Venugopala |
| 53 | O.S. 953/2015 (EVIDENCE.) IA/1/2015 | 23-09-2020 | Gajendra Vs Muniyamma | S B G |
| 54 | O.S. 486/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 | 23-09-2020 | Muniyamma Vs Krishnamurthy B S | P M Narayanaswamy |
| 55 | Misc 41/2018 (EVIDENCE.) | 23-09-2020 | Bhagya Vs Channarayappa | K Venkataram Reddy |

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| 56 | O.S. 797/2018 (EVIDENCE.) IA/1/2018 | 23-09-2020 | Balakrishna P M Vs Lakshminarayana M | M. Nagaraja |
| 57 | Misc 105/2019 (EVIDENCE.) | 23-09-2020 | CANARA BANK HOSKOTE BY SHYLAJA K R Vs SHARADAMMA | T M J |
| 58 | O.S. 1693/2013 (APPEARANCE OF PARTY) IA/1/2013 | 23-09-2020 | Jayamma Vs Muniyappa | P Raja Reddy |
| 59 | P and SC 13/2019 (APPEARANCE OF PARTY) | 23-09-2020 | Sheshalakshmi Vs Nil | P H V |

In the Court of VI Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 06-07-2020

MORNING SESSION

| Sl. No. | Case No. | Stage | Advocate | |
|---------|---------------|---------|--------------------|--------------------|
| | | | Plaintiff Advocate | Defendant Advocate |
| 01 | OS. 348/2014 | Hearing | ----- | |
| 02 | OS. 414/2014 | Hearing | Sri. MVS | |
| 03 | OS. 472/2014 | Hearing | Sri. G.N.H | |
| 04 | OS. 10/2014 | Hearing | Sri. S.M.L | |
| 05 | OS. 1152/2014 | Hearing | Sri. K.R.P | |

AFTERNOON SESSION

| Sl. No. | Case No. | Stage | Advocate | |
|---------|--------------|---------|--------------------|--------------------|
| | | | Plaintiff Advocate | Defendant Advocate |
| 01 | OS. 92/2015 | Hearing | Sri. P.R.H | |
| 02 | OS. 828/2015 | Hearing | Sri. N.G | |
| 03 | OS. 529/2020 | Hearing | Sri. S.P.S | |
| 04 | OS. 583/2020 | Hearing | Sri. R.C.S | |
| 05 | OS. 598/2020 | Hearing | Sri. R.K | |

NOTE :

1. Only 10 matters posted for hearing / argument are available on 06.07.2020
2. The next date of hearing pertaining to other matters posted on 06.07.2020 will be given on the same day.

I/c VI Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.